

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2794
ANSWERED ON:07.12.2009
PRADHAN MANTRI GRAM SADAK YOJANA
Pandey Shri Ravindra Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has advised the State Governments to conduct inspection of ongoing projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) by an expert team;
- (b) if so, the details and composition thereof during each of the last three years and the current year, State-wise; and
- (c) the details of the outcome of such inspections during the said period, State-wise including Jharkhand?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Rural Roads is a State Subject. Under Pradhan Mantri Gram Sadak Yojana (PMGSY), State Governments are provided 100% finance for construction of rural roads to connect unconnected eligible habitations with all weather roads. Primary responsibility to ensure the quality of the construction works lies with the State Governments. Guidelines of PMGSY provide for a Quality Control Mechanism for ensuring the quality of road works under the programme. The second tier of the Quality Control Mechanism provides for periodic inspections to be carried out by State Quality Monitors (SQMs) set up or engaged by the State Government, independent of the quality control checks carried out by the Programme Implementation Units (PIUs).

State Quality Monitors submit their report to the State Government, which initiates follow up measures. The details of the outcome of such inspections are not maintained by the Ministry of Rural Development.